

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 9907/2023

(Arising out of impugned final judgment and order dated 06-08-2018 in CRA No. 2854/2010 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAKESH & ORS.

Respondent(s)

IA No. 85568/2023 - EXEMPTION FROM FILING O.T.

Date : 07-05-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Ms. Sakshi Kakkar, AOR

For Respondent(s) Mr. Aldanish Rein, AOR

UPON hearing the counsel the Court made the following
O R D E R

Digitized trial court records may be requisitioned. Upon receipt of the records, soft copy of the same may be provided to the counsel for the parties.

List on 24.9.2024.

(DR. NAVEEN RAWAL)
DY. REGISTRAR

(MATHEW ABRAHAM)
COURT MASTER (NSH)